

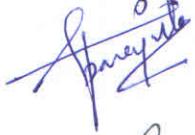
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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.10.2017.

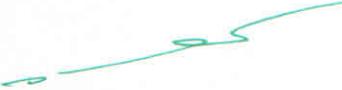
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.32/ BB/2017	-	For compromise/ settlement	Rule-6 of I&B	IL&FS Engineering & Constructions Company Ltd. Vs Nandi Engineering Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	G. APARAJITA 9989739175	RESPONDENT (NEL)	
2.	SHANU JAIN. 7767091816	PETITIONER. (IL&FS.)	

Counsel for petitioner is present. Counsel for Respondent is present. Counsels reported that there is a chance of settlement or compromise and requested the Tribunal to list the matter for hearing.

The matter is listed on 08.11.2017. Both the counsels are directed to furnish their written arguments.


MEMBER (J)


MEMBER (T)